

MENTIONING REPORT COURT NO 6

Date : 10/07/2020

| S.NO | CASE TYPE | CASE NO. | FIXED FOR |
|------|-----------|----------|---|
| 1 | WPS | 7536/12 | Assigned Hon'ble Mr. Justice Dr. S.N.Pathak |
| 2 | WPS | 1425/14 | DB |

MENTIONING REPORT COURT NO 9

Date : 10/07/2020

| S.NO | CASE TYPE | CASE NO. | FIXED FOR |
|------|-------------|--------------|--------------------|
| 1 | WPS | 2257/15 | Rejected |
| 2 | | 3962/14 (wt) | Rejected |
| 3 | | 3504/15 | Rejected |
| 4 | | 4082/14 | Rejected |
| 5 | WPS | 1764/20 | Rejected |
| 6 | WPS | 1697/17 | Rejected |
| 7 | WPS | 1066/19 | Rejected |
| 8 | WPS | 2529/18 | Rejected |
| 9 | WPS | 748/19 | Rejected |
| 10 | WPS | 4903/19 | Rejected |
| 11 | Cont. Civil | 218/20 | Rejected |
| 12 | WPS | 1711/20 | Rejected |
| 13 | WPS | 1110/20 | Next week if ready |
| 14 | WPS | 1449/20 | Next week if ready |
| 15 | WPS | 1451/20 | Next week if ready |
| 16 | WPS | 1965/20 | Next week if ready |
| 17 | WPS | 1632/20 | Next week if ready |
| 18 | WPS | 1469/20 | Next week if ready |
| 19 | WPS | 1496/20 | Next week if ready |
| 20 | WPS | 1832/20 | Next week if ready |
| 21 | WPS | 4396/18 | 15-07-2020 |
| 22 | WPS | 5158/19 | 14-10-2020 |

MENTIONING REPORT COURT NO 18

Date : 10/07/2020

| S.NO | CASE TYPE | CASE NO. | FIXED FOR |
|------|-----------|--------------------------------|-----------------------------------|
| 1 | WPC | 3629/19 | After 2 week |
| 2 | WPC | 594/20 | After 1 week, If court fee filed |
| 3 | WPC | 1083/20 | After 1 week, If court fee filed |
| 4 | WPC | 214/20 | After 1 week |
| 5 | WPC | 2134/19 | After 1 week |
| 6 | WPC | 1373/19 | After 1 week |
| 7 | WPC | 4271/19 | List as per last judicial order |
| 8 | WPC | 1254/19 | Usual course |
| 9 | WPC | 6165/18 | Usual course |
| 10 | WPC | .../2020 Ashish Kumar Vs State | Not consider, without case number |

Date : 09/07/2020

| S.NO | CASE TYPE | CASE NO. | FIXED FOR |
|------|-------------|----------|---|
| 1 | BA | 4056/20 | 17-07-2020 |
| 2 | WPC | 1829/20 | After 1 week |
| 3 | WPC | 7382/19 | After 2 week |
| 4 | WPC | 3152/19 | Usual course |
| 5 | WPC | 5224/18 | Usual course |
| 6 | WPC | 5377/19 | Usual course |
| 7 | WPC | 7217/19 | Usual course |
| 8 | WPC | 5348/18 | Usual course |
| 9 | WPC | 1423/19 | Usual course |
| 10 | WPC | 1929/20 | Already allowed on 07-07-2020 for after 01 week |
| 11 | Cont. Civil | 488/19 | Usual course |
| 12 | WPC | 5224/18 | Usual course |

MENTIONING REPORT COURT NO 19

Date : 10/07/2020

| S.NO | CASE TYPE | CASE NO. | FIXED FOR |
|------|-----------|----------|-----------|
| 1 | MA | 391/13 | Rejected |